Suppl- List 1 Sr. No. 04

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRR No. 44/2016

State of J&K ...Petitioner(s)

Through: - Mr. Aseem Sawhney, AAG

v/s

Raj Kumar and others

...Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

At the request of learned counsel for the petitioner, adjourned List on 08.07.2020.

(PUNEET GUPTA) JUDGE

Jammu 11.06.2020 Shammi